

ITEM NO.803

COURT NO.9

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. NO.142463/2024 IN CIVIL APPEAL NO(S). 9909/2013

MIRZA ANIS AHMED(DEAD) THROUGH LRS.

APPELLANT(S)

VERSUS

RAMJAS SINGH YADAV (DEAD) THR. LRS. & ANR.

RESPONDENT(S)

Date : 19-03-2026 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s) : Mr. Praveen Jain, AOR (mentioned by)

For Respondent(s) : Mr. Garvesh Kabra, AOR

UPON being mentioned the court made the following
O R D E R

List on 23.04.2026.

(Nidhi Mathur)
Court Master (NSH)

(Geeta Ahuja)
Assistant Registrar-cum-PS